

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

(c) The Government is in general agreement with the recommendations, which have been forward to the concerned authorities in the States for necessary action.

#### Statement

*Main recommendations of the Weights and Measures Conference regarding enforcement of legal provisions to protect the consumers*

1. The Conference felt that there was a need to intensify the enforcement activities so as to protect the consumer from unfair trade practices resorted to by the unscrupulous elements in the trade.
2. Immediate action may be taken for enactment of the Standards of weights & Measures (Enforcement) Bill, 1984 containing provisions for legal control of all weighing and measuring instruments used not only in commercial transactions but in industrial production and protection of human, and protection of human, animal and vegetable life, and also for stringent penalties for offences which directly affected the consumers.
3. The States where separate whole time Weights and Measures Departments did not exist at present, should immediately take steps to set up independent organisations. The Weights & Measures Organisations in the States and the Centre should be

under the same Ministry to ensure coordination.

4. The Enforcement Organisations in the States should be strengthened taking into consideration the expanded responsibilities arising out of the new enforcements Bill.
5. Special courts should be set up in all the States to try offences in respect of consumer protection laws such as Weights & Measures Act.
6. State Enforcement authorities should undertake check of Packaged Commodities at the manufacturing premises at regular intervals.

#### Import of Edible Oil

\*217. SHRI MADHAVRAO SCINDIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the import of palm oil crossed the Rs. 1,000 crores mark in 1983-84 against the budgeted figure of Rs. 824 crores and the previous years imports of Rs. 834/-crores ;

(b) whether the possibility of reducing India's imports of edible oil in the the coming years also does not look bright ; and

(c) if so, the reasons therefor ?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AJAD) :** (a) No, Sir. The palm oil imports during the financial year 1983-84 were of the value of Rs. 334.00 crores only.

(b) Despite efforts by the Government to augment the production of oils,

the gap between demand for and availability of indigenous edible oils may continue in the coming years. This gap has to be met through imports.

(c) A number of factors contribute to this situation. Some of these are inadequate production of oilseeds, increase in population, increase in per capita consumption of edible oils, etc.

#### Lack of Rainfall in Parts of Karnataka

\*218. SHRI T. R. SHAMANNA :  
SHRI K. MALLANNA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it has come to the notice of Government that though there are heavy rains in many parts of the country, there is no rainfall at all in many parts of Karnataka ;

(b) whether the sowing period has come to an end and many lands are not still ploughed ; and

(c) whether Government propose to send a study team early to examine the matter and give adequate relief ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

(a) According to the information made available by India Meteorological Department, rains have been excess or normal all over the State of Karnataka upto 25th July, 1984, except in two districts namely, Chikmagalur and Chitradurg.

(b) As per information furnished by the State Government, there was deficiency in rain up-till middle of July in some parts of the State. By that time the sowing season for early crops, like early Jowar, Sesamum, Groundnut and Green gram was over. In view of rains in the second and third week of July, ploughing operations are in progress.

Sowing of minor millets, pulses like Horsegram, Cowpeas etc. and Sunflower and to some extent Rogi would be continued upto the end of August.

(c) The question of sending a Central Team on Relief will be taken up after receipt of any such request from the State Government in the form of a memorandum.

#### स्वदेशी गायों और सांडों की संख्या में कमी

219. श्री केसर भूषण : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब, हरियाणा और देश के अन्य भागों में स्वदेशी गायों और सांडों की संख्या कम हो गई है और यदि हां, तो इसके क्या कारण हैं ;

(ख) क्या पशुओं की संख्या कम होने के कारण छोटे किसानों की कृषि उत्पादन क्षमता कम हो गई है ; और

(ग) यदि हां, तो उनके संरक्षण के लिए क्या कदम उठाए जा रहे हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) जी, नहीं। प्रखिल भारत पशुधन संगणना, 1972 और 1977 के अनुसार गायों और सांडों की संख्या में कोई कमी नहीं हुई।

(ख) प्रश्न ही नहीं होता।

(ग) प्रश्न ही नहीं होता।

#### Sale of Spurious Fertilizers to Farmers

\*220. SHRI RAM VILAS  
PASWAN :  
SHRI NAWAL KISHORE  
SHARMA :

Will the Minister of AGRICULTURE be pleased to state :